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Title: Regarding conferring Bharat Ratna to Shri Vasantrao Naik.

श्री राजीव सातव (हिंगोली) : मानवीय उपाध्यक्ष मठोदय, मैं गठाराष्ट्र के पूर्व मुख्यमंत्री और किसानों के नेता रवर्णीय वर्षांतराव नाइक जी वात यहाँ पर रखना चाहता हूँ।

HON. DEPUTY SPEAKER: You make your demand.

श्री राजीव सातव : उन्होंने वहाँ पर 11 वर्षों तक मुख्यमंत्री के रूप में काम किया। मनेगा योजना रखर्णीय वर्षांतराव नाइक जी की देन है। इसलिए मैं विनती करता हूँ कि वर्षांतराव नाइक जी को आश्वासन दिया जाए और उनकी मूर्ति संसद भवन में उत्तमित की जाए।

HON. DEPUTY SPEAKER: The House stands adjourned to meet again at 2 p.m.

13.08 hours

The Lok Sabha then adjourned till Fourteen of the Clock.

14.03 hours

*The Lok Sabha re-assembled at Three Minutes past Fourteen
of the Clock.*

(Hon. Deputy Speaker *in the Chair*)

MATTERS UNDER RULE 377*

HON. DEPUTY SPEAKER: Hon. Members, Matters under Rule 377 shall be laid on the Table of the House. Members who have been permitted to raise matters under Rule 377 today and are desirous of laying them, may personally hand over the text of the matter at the Table of the House within twenty minutes.

Only those matters shall be treated as laid for which the text of the matter has been received at the Table within the stipulated time. The rest will be treated as lapsed.